

Shri Yogendra Makwana I beg to lay on the Table :

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

- (i) Review by the Government on the working of the Metal Scrap Trade Corporation Limited, Calcutta and its subsidiary viz. Ferro Scrap Nigam Limited for the year 1986-87.

- (ii) Annual Report of the Metal Scrap Trade Corporation Limited, Calcutta, and its subsidiary viz. Ferro Scrap Nigam Limited for the year 1986-87 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT.-6048/88]

Pulses, Edible Seeds and Edible Oils
(Storage Control) Amendment Order
1988

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D. L. BAITHA) : I beg to lay on the Table a copy of the Pulses, Edible Oil seed and Edible Oils (Storage Control) Amendment Order, 1988 (Hindi and English versions) published in Notification No. S.O. 211(E) in Gazette of India dated the 26th February, 1988 under sub-section(6) of the section 3 of Essential Commodities Act, 1955.

[Placed in Library. See No. LT.-6049/88]

12.03 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to report the following message received

from the Secretary-General of Rajya Sabha :

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Hospitals and other Institutions (Redressal of Grievances of Employees) Bill, 1988, which has been passed by the Rajya Sabha at its sitting held on the 28th April 1988."

HOSPITAL AND OTHER INSTITUTIONS (REDRESSAL OF GRIEVANCES OF EMPLOYEES) BILL

[English]

SECRETARY GENERAL : Sir, I lay on the Table the Hospitals and Other Institutions (Redressal of Grievances of Employees) Bill, 1988, as passed by Rajya Sabha.

12.04 hrs.

PETITION RE. DISCRIMINATION BASED ON SEX AGAINST FEMALE CABIN CREW IN AIR INDIA AND INDIAN AIR LINES

[English]

SHRIMATI BIBHA GHOSH GOSWAMI (Nabadwip) : Sir, I beg to present a petition signed by Ms. Ruheen R. Khambatta and seven hundred forty two others regarding discrimination based on sex against female cabin crew in Air India and Indian Airlines.

[English]

SHRI BASUDEB ACHARIA (Bankura) : There was an attempt on the life of Mr. Ananda Pathak, a Member of this House yesterday while he was going to address a May Day rally.

MR. SPEAKER : Mr. Acharia, whenever such evil attempts are made they are all condemnable and the House always does